

MCRC-19138-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

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BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR ON THE 17th OF MAY, 2025

MISC. CRIMINAL CASE No. 19138 of 2025

KANHA @ KRISHNA AND OTHERS

Versus

THE STATE OF MADUXA RRADESH

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Vikas Rathi - Advocate for the applicant.

Shri Madhusudan Yadav - Govt. Advocate for the respondent/State.

ORDER

After arguing for sometime, learned counsel for the applicant requests for withdrawal of the present first bail application u/S 483 of BNSS, 2023.

Request accepted.

Bail application stands dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR) JUDGE